Annexure I: State-Wise Yield from Additional Resource Mobilisation (ARM) Measures During 2002-03

States	Agriculture Income -Tax	Land Revenue	Stamp & Registration fees	Sales Tax	State Excise Duties	Taxes on Goods & Passengers	Tax on Vehicles	Electricity Duties	Entertain- ment tax	Other Taxes @	Total Tax Revenue	Non- Tax Revenue	Concessions, if any	(Rs.crore) Grand Total (12+13-14)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1. Assam *				34.0			5.0			157.0	196.0			196.0
2. Gujarat							1.2			5.0	6.2		352.0	-345.8
3. Kerala *				0.0						283.5	283.5			283.5
4. Madhya Pradesh				101.0							101.0			101.0
5. Maharashtra			5.0	975.0				80.0	65.0	5.0	1130.0			1130.0
6. Meghalaya *										10.0	10.0			10.0
7. Orissa			30.0			10.0	15.0	50.0	5.0	5.0	115.0	30.0		145.0
8. Punjab			80.0	347.0			50.0				477.0			477.0
9. Rajasthan										50.0	50.0			50.0
10. Sikkim												20.0		20.0
11. Tamil Nadu				690.0							690.0			690.0
12. Uttar Pradesh				98.0		100.0	48.0				246.0			246.0
13. West Bengal				270.0			46.0			60.0	376.0		25.0	351.0
14. NCT Delhi				100.0	30		45.0				175.0			175.0
TOTAL			115.0	2615.0	30.0	110.0	210.2	130.0	70.0	595.5	3855.7	50.0	377.0	3528.7

^{*.} ARM as per budget speech

@ Include Luxury Tax, Betting Tax, Professional Tax, Entertaiment Tax, Road Tax, Occupancy Tax, Electricity Duties, etc.

Source: Budget documents and other supplementary information received from State Governments.